

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE- 560 038.

Dated: 13 FEB 1995

APPLICATION NO: 548 of 1995

APPLICANTS:- P. Surya Kant. S. Sollapponi & 2 ors.  
V/S.

RESPONDENTS:- General Manager, S. Rly, Madras & 100s.

1. Shri. N. R. Naik & Associates, Adweatis,  
No. 147/7, Sri Rama Road, 2nd Block,  
Shyamnagar, Bangalore - 28.
2. The Divisional Railway Manager, S. Rly, Mysore.
3. The Divisional Personnel Officer, S.Rly, Mysore.
4. The Divisional Mechanical Engineer, -do-

Received copy Sl No. ①  
*Shapoor* 13.02.95

Applicant Sl No. ①

Subject:- Forwarding of copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/  
~~STAY ORDER/INTERIM ORDER~~ passed by this Tribunal in the above  
mentioned application(s) on 09th February, 1995

Issued on  
14/2/95  
*P.*

9  
C

for

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATION NUMBER 548 OF 1995

THURSDAY, THIS THE 9TH DAY OF FEBRUARY, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

Mr. T.V. Ramanan,

.. Member(A).

1. Suryakanth S. Sollapuri,  
S/o Shambanna,  
Aged 27 years,  
JM 4545, Diesel Assistant,  
Southern Railway,  
Arasikere-573 103.

2. G. Chowdappa,  
S/o Gangappa, Aged 45 years,  
ML 1818, Diesel Assistant,  
Southern Railway, Arasikere.

3. K. Kannan,  
Aged 45 years, ML 1825,  
Diesel Assistant, Southern Railway,  
Arasikere-573 103.

(By Advocate Shri N.R. Naik)

.. Applicants

v.

1. Union of India by its General Manager,  
Southern Railway, Madras.

2. The Divisional Railway Manager,  
Southern Railway, Mysore Division,  
Mysore.

3. The Divisional Personnel Officer,  
Southern Railway, Mysore Division,  
Mysore.

4. The Divisional Mechanical Engineer,  
Southern Railway, Mysore Division,  
Mysore.

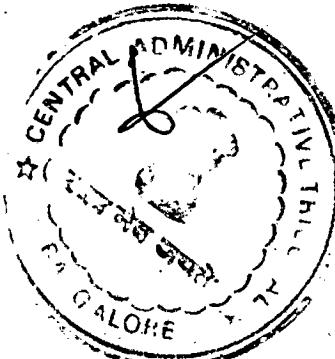
5. G. Khadervalli,  
Major, MR 905, Diesel Assistant,  
Southern Railway, Arasikere.

6. G. Chittibabu,  
Major, MR 893, Diesel Assistant,  
Southern Railway, Harihar.

7. G. Ravishankar,  
Major, MR 915, Diesel Assistant,  
Southern Railway, Harihar.

8. M. X. Prabhakar,  
Major, MR 914, Diesel Assistant,  
Southern Railway, Arasikere.

.. Respondents  
(Contd..)



9. G.Govardhan Raju,  
Major, MR 896, Diesel Assistant,  
Southern Railway, Mysore.

10. Shaik Munavar,  
Major, MR 922, Diesel Assistant,  
Southern Railway, Harihar.

11. Mahaboob Khan Pathan,  
Major, MR 910, Diesel Assistant,  
Southern Railway, Arasikere-573 103.

.. Respondents.

O R D E R

Mr. Justice P.K.Shyamsundar, Vice-Chairman:-

We have heard Shri N.R.Naik, learned counsel for the applicants. In the facts and circumstances of the case, all that we can do is to direct respondents 2 to 4 to dispose of their representations, copies of which are produced at Annexures-A4, A5 and A6 in the light of the circular issued by the Railway Board dated 29-07-1993 as per Annexure-A. With these observations this application stands disposed of at the stage of admission itself. The department will do needful in the matter within 3 months from the date of receipt of a copy of this order. Copy of this order be sent to respondents 2 to 4 for appropriate action.

Sd/-

MEMBER(A)

Sd/-

VICE-CHAIRMAN.



TRUE COPY

*[Signature]*  
13/10/95  
Section Officer

Central Administrative Tribunal  
Bangalore Bench  
Bangalore